Name of the Corporate Debtor: BRYS INTERNATIONAL PRIVATE LIMITED; Date of Commencement of CIRP: 31-01-2019; List of Creditors as on: 26-05-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 35 27 38.54 0 0 1 Secured financial 1524668391 802766685 721901706 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0.00 0 Annexure 2 creditors belonging to any class of creditors Annexure 3 3 Secured financial 2 1201139811.00 2 1201139811.00 57.67 0 0 0 creditors (other than financial creditors belonging to any class of creditors) 4 7 449814070.00 2 Unsecured financial 78964384.00 3.79 0 370849686 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 0 Operational creditors 0 0 0 0.00 0 0 0 Annexure 5 (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 0 0 Annexure 6 (Employees) 7 Operational creditors 1 115463243.00 0 0 0.00 0 115463243 0 Annexure 7 (Government Dues) 2 8 Operational creditors 189272115.00 0 0 0.00 0 189272115 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0 NA 0 0 0 any, (other than financial creditors and operational creditors) Total 0 0 0 0 100.00 0 0 0